

LOK SABHA DEBATES

LOK SABHA

Monday, May 17, 1976/Vaisakha
27, 1898 (Saka)

The Lok Sabha met at Eleven of the
Clock

[MR. SPEAKER in the Chair]

PAPERS LAID ON THE TABLE

ANNUAL REPORT OF NCDC, NEW DELHI
FOR 1974-75 AND 'CORRIGENDUM' TO
ANNUAL REPORT OF ICAR FOR 1971-72

THE DEPUTY MINISTER IN THE
MINISTRY OF EDUCATION AND
SOCIAL WELFARE AND IN THE
DEPARTMENT OF CULTURE (SHRI
D. P. YADAV). Sir, on behalf of Shri
A. C. George, I beg to lay on the Table
a copy of the Annual Report (Hindi
and English versions) of the National
Cooperative Development Corporation,
New Delhi, for the year 1974-75 under
sub-section (3) of section 14 of the
National Cooperative Development
Corporation Act, 1962. [Placed in
Library. See No. LT-10857/76]

Sir, on behalf of Shri Shah Nawaz
Khan, I beg to lay on the Table a
'Corrigendum' to the Annual Report of
the Indian Council of Agricultural
Research, New Delhi, for the year
1971-72. [Placed in Library. See No.
LT-10858/76]

NOTIFICATIONS UNDER CENTRAL EXCISE RULES, 1944

THE MINISTER OF STATE IN-
CHARGE OF THE DEPARTMENT OF
REVENUE AND BANKING (SHRI
FRANAB KUMAR MUKHERJEE). I
beg to lay on the Table a copy each of
Notifications Nos. G.S.R. 317(E), G.S.R.
318(E) and G.S.R. 319(E) (Hindi and
English versions) published in Gazette

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of India dated the 1st May, 1976 issued
under the Central Excise Rule, 1944
together with an explanatory memo-
randum. [Placed in Library. See No.
LT-10859/76].

TAMIL NADU COMMERCIAL CROPS ASSESSMENT ACT, 1976

SHRI D. P. YADAV. Sir, on behalf
of Shri Annasahib P. Shinde, I beg to
lay on the Table a copy of the Tamil
Nadu Commercial Crops Assessment
Act, 1976 (Hindi and English versions)
(President's Act No. 5 of 1976) publish-
ed in Gazette of India dated the 31st
March, 1976, under sub-section (3) of
section 3 of the Tamil Nadu State
Legislature (Delegation of Powers) Act,
1975. [Placed in Library. See No.
LT-10860/76]

ANNUAL REPORTS OF AGRO-INDUSTRIAL
CORPORATIONS OF UP AND JAMMU &
KASHMIR FOR 1974-75, 1971-72 & 1972-
73, A STATEMENT & NOTIFICATIONS UNDER
WILD LIFE (PROTECTION) ACT, 1972

THE DEPUTY MINISTER IN THE
MINISTRY OF AGRICULTURE AND
IRRIGATION (SHRI PRABHUDAS
PATEL). I beg to lay on the Table—

- (1) A copy each of the following
Reports (Hindi and English
versions) under sub-section (1)
of section 619A of the Com-
panies Act, 1956 —

Annual Report of the U.P.
State Agro-industrial Cor-
poration Limited, Lucknow,
for the year 1974-75 along
with the Audited Accounts
and the comments of the
Comptroller and Auditor
General thereon. [Placed
in Library. See No. LT-
10861/76]